

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

**ITEM NO. 18
IA (Comp. Act.)/3/GB/2021
in CP No. 17 of 2021**

Coram:

**Hon'ble Shri Deep Chandra Joshi, Member (J): Hearing through
Hon'ble Shri Prasanta Kumar Mohanty, Member (T): Video Conference**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF THE
NATIONAL COMPANY TRIBUNAL, GUWAHATI BENCH ON 29.09.2022**

In the matter of: Tushar Kanti Roy
Versus
Hotel Indira Pvt. Ltd. and others

Section: Under Section 244 of the Companies Act, 2013

<u>S. NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	MR. S. SANCHETI	Advocate	Petitioner	Present in Video
2.	MR. R. DUBEY	Advocate	Respondents	Conference
3.	MR. B. CHOUDHURY	Advocate	Respondents	

ORDER

Date of Order: 29.09.2022

The matter is taken up for hearing through Video Conferencing. Heard both the sides. In view of the order passed in CP No. 17/GB/2021, this matter is adjourned today.

2. **List the IA along with the related matters on 04.11.2022.**

**Sd/-
(Prasanta Kumar Mohanty)
Member (Technical)
/D-29.09.2022/**

**Sd/-
(Deep Chandra Joshi)
Member (Judicial)**